

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1071(ND)2018

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2019.**

**NAME OF THE COMPANY: M/s. State Bank of India V/s. M/s. Shri Shyam
Ji Ahrico Exports Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: None

ORDER

CA 727/2019 has been filed by way of a progress report and the same is taken on record. No further direction is called for.



**(Dr. V.K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**